

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 27.01.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **21.02.2022.**


For (Court Officer)